



**APPELLATE TRIBUNAL FOR ELECTRICITY**  
**Core-4, 7<sup>th</sup> Floor, SCOPE Complex,**  
**Lodhi Road, New Delhi – 110003**

Dated: 28<sup>th</sup> February, 2025

**Notification**

There will be no sitting of Court-1 comprising Hon'ble Mr. Justice Ramesh Ranganathan, Chairperson and Hon'ble Ms. Seema Gupta, Technical Member (Electricity) from 03.03.2025 to 07.03.2025. The matters listed from 03.03.2025 to 07.03.2025 will be taken up for hearing as per the dates mentioned below:

Sl. No.	From date	To date
1	03.03.2025	17.03.2025
2	04.03.2025	18.03.2025
3	05.03.2025	19.03.2025
4	06.03.2025	20.03.2025
5	07.03.2025	21.03.2025

Further, during the above period i.e. from 03.03.2025 to 07.03.2025, urgent applications, if any, for interim relief, will be heard by the Court-2 comprising Hon'ble Mr. Sandesh Kumar Sharma, Technical Member (Electricity) and Hon'ble Mr. Virender Bhat, Judicial Member.

Sd/-  
Dy. Registrar

**Copy to :**

PPS to Hon'ble Mr. Justice Ramesh Ranganathan, Chairperson  
PPS to Hon'ble Mr. Sandesh Kumar Sharma, Technical Member (Electricity)  
PPS to Hon'ble Ms. Seema Gupta, Technical Member (Electricity)  
PPS to Hon'ble Mr. Virender Bhat, Judicial Member  
PS to Ld. Registrar  
PS to Dy. Registrar (NS)  
Steno to Dy. Registrar (MJS)  
Shri Jatin Chawla, Assistant, Registry  
Shri Jaiom, LDC  
Notice Board